

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 234 OF 2015 &  
IA NO. 386 OF 2015**

**Dated : 16<sup>th</sup> October, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Punjab Biomass Pvt. Ltd. .... Appellant(s)  
Versus  
Punjab State Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Nagar  
Mr. Tabrez Malawat  
Ms. Meghana Aggarwal  
Mr. Matrugupta Mishra

**ORDER**

Issue notice to the Respondents returnable on 20.11.2015. Dasti in addition is permitted.

List the matter on **20.11.2015.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/dk